1	2	3	4	5
4	Portrait of a Painter (a) Jahangir Sabavala (b) Anjoli o Ela Menon	Ms. Asha Narang Spaak	English	0.81 lakhs
5	A King Remembered	Shri K.L. Mohana Varma	English	0.90 akhs-
6	Bandhanam	Shri S. Sreeraj	Malayalam	0.80 lakhs
7	Mahabaii	Shri Vijayakrishnan	Malayalam	0-80 lakhs
8	Bannada Vesha	Shri Girish Kasarvalli	Kannada	3.50 lakhs
9	Fata Kapala	Shri Sadhu Meher	Oriya	3.00 lakhs

Impact of I AB to Land Programme

2570. SHRI SHANTI TYAGI; Will the Minister of AGRICULTURE be pieased to state;

- (a) what is the total number of families and the number of villages covered under the Lab to Land Programme till the end of the year 1987;
- (b) whether any study has been con ducted by Government evaluating the impact of this programme on the families covered so; and
 - (c) if so, what are the findings thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARIKRISHNA SHASTRI); (a) Initiated in 1979, the Lab to Land Programme has covered 2,33,502 farm families by the end of the year 1987. These families were adopted through 446 Lab to> Land centres. Each centre covered 5 to 50 villages depending upon number of farm families adopted.

tb) Yes, Sir. An Evaluation Committee was set up during the year 1984 to evaluate the Lab to Land Programmes.

(c) The Committee made several recommendations regarding approach and methodology, supervision and monitoring, use of critical inputs and the technologies used under the Lab to Land Programme. The Committee found the Lab to Land Programme very useful for the small, marginal farmers and landless agricultural labourers.

Arriving at a minimum wage formula

2571. DR. R. K. PODDAR; SHRI MOSTAFA BIN OUASEM;

Will the Minister of LABOUR be pleased to state:

- (a) when a minimum formula would be arrived at by Government; and
- (b) what difficulties are being faced in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER); (a) and (b) The appropriate government takes into consideration all relevant factors and follows suitable criteria while fixing the minimum wages in respect of scheduled employments. The Labour Ministers' Conference at its 36th session held on 20th